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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/(IB)/2017
NAME OF THE PETITIONER(S) : AMALAGAMATIONS REPCO LTD
NAME OF THE RESPONDENT(S) : VISUWAM AUTO SPARES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. M-Vijayan & C. Mohan Advocates for Petitioner 
R. VIDHYA SHANKAR ADU. for Respondent R.vidhyashank

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing the affidavit and bank statement u/s 9(3)(b) & (c) of IB Code, 2016. Counsel for respondents prayed time for his submissions. Time extended at their request. Put up on 03.07.2017 at 2.30 P.M.



(K.Anantha Padmanabha Swamy)
Member (Judicial)